

Title: Statement regarding Government Business during the week commencing Monday, 1st March, 2000.

14.05 hrs.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, 13th March, 2000 will consist of:-

1. Discussion on Statutory Resolution seeking disapproval of the Recovery of Debts due to Banks and Financial Institutions (Amendment) Ordinance, 2000 and consideration and passing of the Recovery of Debts due to Banks and Financial Institutions (Amendment) Bill, 2000.

2. Discussion on Statutory Resolution seeking disapproval of the Telecom Regulatory Authority of India (Amendment) Ordinance, 2000 and consideration and passing of the Telecom Regulatory Authority of India (Amendment) Bill, 2000.

3. General discussion on Railway Budget for 2000-2001.

4. Discussion and voting on:-

(a) Demands for Grants (Vote on Account) (Railways) for 2000-2001.

a. Supplementary Demands for Grants (Railways) for 1999-2000.

5. General discussion on General Budget for 2000-2001.

6. Discussion and voting on:-

a. Demands for Grants (Vote on Account) (General) for 2000-2001.

b. Supplementary Demands for Grants (General) for 1999-2000.

7. Discussion on Motion of Thanks on President's Address.

MR. CHAIRMAN : Item No. 15, Shri Kirit Somaiya.

...(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): Sir, what about submissions? â€“(Interruptions)

MR. CHAIRMAN: Yes, just wait for some time. I will come to submissions.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Mr. Chairman Sir, the normal practice is that the item ... (Interruptions)

MR. CHAIRMAN: No. I will come to submissions.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Mr. Chairman Sir, the rule is always that in the House, before the Minister for Parliamentary Affairs makes a report of the business of the next week, the other items of business which are listed before it, are taken up. Shri Kirit Somaiya's name is there at item no. 15. If you start submissions now, then how can the item of Shri Kirit Somaiya, which is very much there before his name, come up after that because submissions always start immediately after the next week's business? If you just make an exemption taking the sense of the House, then only Shri Kirit Somaiya can come back and put his motion. It is a very important thing. Otherwise, how will he move it? The order of agenda will be totally disturbed.

MR. CHAIRMAN: That is not the motion; that is the presentation of a petition.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : The item pertaining to presentation of petition by Shri Kirit Somaiya is placed long before the Item pertaining to the Statement by Minister of Parliamentary Affairs. I think, you over-looked that. That can be taken up only after the submissions....(Interruptions)

SHRI BASU DEB ACHARIA : That can be taken up only after the submissions. ...(Interruptions)

MR. CHAIRMAN: Okay, if it is the sense of the House, after the submissionsâ€¦.

...(Interruptions)

श्री मुलायम सिंह यादव (सम्भल) : स्भापति जी, हमारे नियम 193 की चर्चा का क्या हुआ?

â€¦(व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Sir, his petition is very importantâ€¦.....(Interruptions)

SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST): Mr. Chairman Sir, I would request ...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Sir, before you allow Members to make submissions on the issue of next week's business, please listen to Shri Rajo Singh and other leaders from Bihar. ...(Interruptions)

MR. CHAIRMAN: Item number 15, Shri Kirit Somaiya.

...(Interruptions)

MR. CHAIRMAN: I will take up submissions after this.

...(Interruptions)

...(Interruptions)

MR. CHAIRMAN : You have allowed me to complete everything. There are only a few submissions. After the submissions, I will call you. I am going as per the schedule.

श्री मुलायम सिंह यादव : स्भापति महोदय, आपने मुझे बोलने की अनुमति दी थी, लेकिन मुझे बोलने नहीं दिया गया â€¦(व्यवधान)

श्री मदन लाल खुराना (दिल्ली सदर) : स्भापति महोदय, मैं कब से रिक्वेस्ट कर रहा हूँ कि मुझे बोलने दिया जाए।â€¦(व्यवधान)

14.10 hrs.

BUSINESS OF THE HOUSE – contd.

SHRI BASU DEB ACHARIA (BANKURA): Sir, the following items may be included in the next week's agenda:-

- 1. Decision of the ICHR to suspend two volumes of "Towards Freedom" written by Prof. Sumit Sarkar and Shri K.M. Panikkare.
- 2. Dropping of large number of lethal weapons near the International Headquarters of Anand Marg in the district of Purulia in December, 1995 and the report of CBI in regard to involvement of Anand Marg and to declare Anand Margie outfit as an illegal organisation. United Nations should be requested to withdraw recognition of this organisation as a voluntary organisation.

...(Interruptions)

MR. CHAIRMAN: There are so many submissions, and I will call the names of the Members one by one.

प्रो. रासा सिंह रावत (अजमेर) : स्भापति महोदय, अजमेर जिले के ग्रामीण क्षेत्रों में विगत एक-दो वर्षों से वर्षा नहीं होने तथा सूखे और अकाल के कारण भयंकर पेयजल समस्या उत्पन्न हो गई है। हैंडपम्प, कुएं, बावड़ियां सूखे गये हैं। कई मीलों दूर जाकर पीने का मीठा पानी लाना पड़ता है। कई स्थानों पर खारे फ्लोराइडयुक्त

पानी पीने को विवश होना पड़ रहा है। भारत सरकार से अनुरोध है कि अजमेर जिले के ग्रामीण क्षेत्र में पेयजल संकट निवारण हेतु अविलम्ब एक आपातकालीन योजना बनाकर क्रियान्वित की जाए और बीसलपुर जल योजना से पानी की व्यवस्था करवाई जाए।

अजमेर राजस्थान के केन्द्र में स्थित है। यहां से साम्प्रदायिकता सौहार्दता एवं कौमी एकता का संदेश सारे देश को प्राप्त होता है। किन्तु खेद है कि ऐसे पुराने महत्वपूर्ण ऐतिहासिक, सांस्कृतिक महत्व के शहर में आकाशवाणी और दूरदर्शन के केवल रिले केन्द्र ही हैं।

भारत सरकार के अनुरोध है कि अजमेर आकाशवाणी एवं दूरदर्शन केन्द्रों को कार्यक्रम निर्माण केन्द्रों के रूप में स्वीकृति प्रदान कर क्रमोन्मत कर आवश्यक संसाधन अवि लम्ब जुटाएं जाएं।

...(Interruptions)

MR. CHAIRMAN: There are only three or four more submissions. After completion of these submissions, I will call you.

SHRI CHANDRAKANT KHAIRE (AURANGABAD, MAHARASHTRA): Sir, the following items may be included in the next week's agenda:-

- 1. Discussion on the growing naxalite problem in the country.
- 2. Need to bring a Central Legislation to ban cow slaughter in the country.

SHRI P.C. THOMAS (MUVATTUPUZHA): Sir, the following items may be included in the next week's agenda:-

1. The discrimination shown to minorities by authorities in some parts of the country by forcing the details of members who have joined their community to the police officials and also the requirement to approach police first before joining such community.
2. Breaking of statues of Sreenarayana Guru by some people to defame a community whose leadership is not liked by a political party.
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श्री मुलायम सिंह यादव (संभल) : सभापति जी, क्या हमें न्याय नहीं मिलेगा ? (व्यवधान)

SHRI G.M. BANATWALLA (PONNANI): Mr. Chairman, Sir, the following items may be included in the next week's agenda:-

1. Government statement in response to the increasing public discontent and protest against the U.P. Regulation of Public Religious Buildings and Places Bill, 2000 and the legitimate demand that the Government need to advise the President to withhold assent to the Bill.

SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST): Following items may be included in the next week's agenda:-

1. High volatility in the capital market, share bazar, unscrupulous promoters – operators have started manipulation of hundreds of "dull-dead" scripts. Need to discuss the flow of fund, manipulation tactics of protective measures for small investors.
2. Deficit financing by various States, more and more debt leads the States to "Debt Trap". Need to discuss present debt & interest liability of the States.

DR. A.D.K. JAYASEELAN (TIRUCHENDUR): Sir, I request that the following items may be included in the List of Business for the next week during the submission by the Ministry of Parliamentary Affairs to be made on 10th March, 2000:

1. Need to convert railway line between Tirunelveli and Tiruchendur into Broad Gauge line; and
2. Need to allocate adequate funds for drinking water project in Tiruchendur Parliamentary Constituency in Tamil Nadu in view of acute scarcity there.

...(Interruptions)

